	/E	iling under eleuse (c	a) of out regulation	(2) of regulation 12	the IPPI (Incolvence)	Peoplution Process	for Corporate Baraa	na) Regulationa, 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	754	1770947689	754	1543007176	27.54		272032339		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3345312369	2	3329550161	59.42		15762208		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	1	3823846	1	3823846	0.07				<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	902878417	2	709986528	12.67		272032339	192891889	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	23798257	7	17151997	0.31		6646260		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
	Total	766	6046760578	766	5603519708	100.00		294440807	192891889	